

(a) whether any proposal for operation of air services between Jabalpur and Gwalior has been received from the State Government of Madhya Pradesh in 2005; and

(b) if so, the status of the proposal and the steps taken so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) No, Sir. However, at present, amongst all scheduled domestic airlines, Alliance Air is operating 03 flights per week on Delhi – Gwalior – Jabalpur – Gwalior – Delhi route since Feb 2008.

Lease deal of aircrafts

4169. SHRI A. ELAVARASAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India had lost a lease deal for three wide body aircrafts to rival Jet Airways (India) Ltd;

(b) whether the Royal Brunei Airways which had been in talks with Air India earlier has agreed to take the lease of three Boeing 777 planes from Jet Airways;

(c) if so, the details thereof;

(d) whether Air India has decided to change its strategy after it did not get a good response for its six Boeing aircrafts; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) to (c) Royal Brunei Airways had responded to Air India tender but subsequently was not interested in pursuing the lease. No agreement between Jet Airways and Royal Brunei Airways for lease of Boeing planes has been concluded.

(d) and (e) No, Sir. Air India is in the process of leasing out some of its B777 aircraft.

Financing of industries in Kashmir valley

4170. PROF. SAIF-UD-DIN SOZ: Will the Minister of FINANCE be pleased to state:

(a) whether he would consider to finance setting up of industries in Kashmir valley that are environment friendly and capital light; and

†Original notice of the question was received in Hindi.